## GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

## LOK SABHA UNSTARRED QUESTION NO. 1733 TO BE ANSWERED ON 16<sup>TH</sup> DECEMBER, 2022

### MOU WITH AIIA AND NIAIST, JAPAN

#### 1733. DR. SHASHI THAROOR:

Will the Minister of **AYUSH** be pleased to state:

- a) whether a Memorandum of Understanding (MoU) has been entered into between All India Institute of Ayurveda (AIIA) and the National Institute of Advanced Industrial Science and Technology (NIAIST), Japan and if so, the details thereof;
- b) whether AIIA shall secure or retain the intellectual property and/or ownership rights to any new formulation, technology or process relating to Ayurveda that is being developed in pursuance to the said MoU; and
- c) if so, the details thereof and if not, the reasons therefor?

# ANSWER THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL)

- (a): Yes, Sir. All India Institute of Ayurveda under Ministry of Ayush, Govt. of India has signed a Memorandum of Understanding (MoU) with the National Institute of Advanced Industrial Science and Technology (NIAIST), Japan on 6<sup>th</sup> October, 2022 for Cooperation in the field of Academic research in Ayurveda, with the purpose of developing evidence based guidelines for integrating Ayurvedic principles and practices with protocols in Allopathic medicine.
- (b): Yes, Sir.
- (c): As per the clause 3.2 of the MoU under PUBLICATION AND INTELLECTUAL PROPERTY RIGHTS, 'the participants understand that no intellectual property (IP) will be created between collaborators without appropriate binding written arrangements between the collaborators'.

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